

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.597/1995

Friday, this the 4th day of August, 1995

C O R A M

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

B.Cheriyabi,
Biranthoda House,
Union Territory of Lakshadweep,
Kavaratti.

... Applicant

By Advocate Mr.MV Thamban

Vs.

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.
2. Collector-cum-Development Commissioner,
Union Territory of Lakshadweep,
Kavaratti.
3. Director of Social Welfare,
Union Territory of Lakshadweep,
Kavaratti.
4. Smt.L.Ayshabi,
Lady Village Extension Officer,
Social Welfare Department,
Kiltan, Union Territory of Lakshadweep. ... Respondents

By Advocate Mr.MVS Nampoothiri

The application having been heard on 4th August, 1995,
the Tribunal on the same day delivered the following:

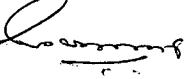
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant claims appointment as 'Lady Village Extension Officer'. The reply statement states that the first person in the select list, Smt.Pathumabi was appointed to the only available post. This statement is not disputed. As matters stand, we see no ground to interfere. Application is dismissed. No costs.

2. Standing Counsel for respondents submits that he will forward a copy of the original application and a copy of this order to the respondents immediately. We record this submission.

Dated, 4th August, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN